## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/31/2016

NAME OF THE PETITIONER(S)

: P.K.Sudheer and 5 others

NAME OF THE RESPONDENT(S)

: Sree krishnapuram Hospitals Private Ltd and 11 others

UNDER SECTION

: 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

PREFEUT S-ARASU

Comel for R13

## **ORDER**

Mr.Sai Vihari, Counsel for the petitioner present. Mr.Rohan Rajasekaran, Counsel for R1 to R3 present. Representing Counsel for R13 present. It is submitted by the representing counsel for R13 that the R13 is in U.A.E. and therefore, he prayed for some more time to file counter in the amended petition. Considering the request and in the interest of justice, time is enlarged, to file counter by R13 in the amended petition. Put up on 4.9.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K.ANANTHA PADMANABHA SWAMY) **MEMBER (JUDICIAL)**